



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 062/574/2020

Tuesday, this the 28th day of August, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Masood Gulzar Qadri (Age 50 years) s/o Gh. Nabi Qadir r/o
Mohalla Syed Sahib Kadipora District Anantnag (Kashmir)

.....Applicant

(Advocate: Mr. M.I. Dar)

Versus

1. Union Territory of J&K through Financial Commissioner,
Health and Medical Education Department, J&K Civil
Secretariat, Jammu/Srinagar.
2. Director Health Services, Kashmir, Opposite State Motor
Garages, Bemina Bypass, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta AAG)

O R D E R**Rakesh Sagar Jain Member (J):**

1. Admit.
2. Issue notice. Sh. Amit Gupta, AAG, appears and accepts notice on behalf of the respondents.
3. During the course of arguments, learned counsel for the applicant submitted that this OA can be disposed of by directing the respondents to place before the DPC as and when the same is held for the purpose of promotion of the applicant against the vacancy of Supervisory Xray Technician.
4. Accordingly, the respondents are directed to place the case of the applicant in the ensuing DPC for the purpose of promotion of the applicant against vacancy of Supervisory Xray Technician in accordance with law and regulations.
5. Needless to mention that no opinion has been expressed regarding merits of the case. OA is disposed of accordingly.

No costs.

(Rakesh Sagar Jain)
Member (J)

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